

(14)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II (SPECIAL BENCH)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-11-2020 AT 12.00 NOON THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/427/IB/2020  
PETITION NUMBER : CP/550/IB/2018  
NAME OF THE PETITIONER : C.RamaSubramaniam Liquidator of M/S. Surana  
Corporation Ltd  
NAME OF THE RESPONDENTS : SATCO Traders & Another  
UNDER SECTION : Sec.60(5)(c) of IBC

**ORDER**

Due to administrative reasons, matter is reposted to 14.12.2020.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

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